

DIVISION BENCH
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/175(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS TIRUBALAJI RISING REAL ESTATE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

For Petitioner

Mr. Santosh Kr. Pandey, Adv.

ORDER

1. Learned Counsel for the petitioner present.
2. Ld. Counsel appearing for the ROC, seeks one week time to file service affidavit. Time is allowed.
3. **Post this matter on 14.12.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**